



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2012-13/252

DNBS(PD).CC. No 307 /03.10.42 /2012-13

October 16 , 2012

All Non Banking Financial Companies /
Residuary Non Banking Companies

Dear Sir,

Uploading of Reports in 'Test Mode' on FINnet Gateway Reporting

Please refer to Company [Circular No 247 dated October 28, 2011](#) on 'Know Your Customer' (KYC) Guidelines – Anti Money Laundering Standards (AML) - 'Prevention of Money Laundering Act, 2002 - Obligations of NBFCs in terms of Rules notified thereunder'-Reporting Format under Project FINnet. In terms of the extant instructions, regarding introduction of single XML reporting format under Project FINnet for furnishing reports under Rule 3 of PML Rules to FIU-IND, NBFCs were requested to carefully go through the revised reporting format and initiate urgent steps to build capacity to generate reports, which are compliant with the new reporting XML format specifications and be in readiness to implement the new format as and when advised by FIU-IND.

2. FIU-IND have now advised vide their letter F.No.9-29/2011-FIU-IND dated August 28, 2012, that all NBFCs should initiate submission of reports on the FINnet Gateway in 'TEST MODE' from August 31, 2012 to test their ability to upload the report electronically. Such submission in 'Test Mode' would continue till FIU-IND informs the NBFCs about 'go-live' of the project. NBFCs are also required to continue to submit the existing reports in CD as presently required till further notice.

3. All NBFCs are accordingly advised to take action as required by FIU-IND.

Yours sincerely,

(C.R.Samyuktha)
Chief General Manager